

(b) if so, the reasons therefor?

The Minister of State in the Department of Parliamentary Affairs and Communications: (Shri I. K. Gujral): (a) and (b). The question of revision of the existing Commonwealth press telegraph rates in India is under consideration at present, and it will take some time before a decision is reached.

बिल्डिंग बुक ट्रस्ट की पूंजी

1081 श्री महाराज सिंह भारती:

श्री राम सेवक यादव :

क्या शिक्षा मंत्री यत्र बताने की कृपा करेंगे कि :

(क) नई दिल्ली स्थित बिल्डिंग बुक ट्रस्ट की कुल पूंजी कितनी है ;

(ख) सरकार द्वारा ट्रस्ट को कितना अनुदान और कितना ऋण दिया गया है; और

(ग) क्या इस ट्रस्ट को लाभ प्रथवा हानि हो रही है और यदि लाभ हो रहा है तो वर्ष 1965-66 में उसे कितना लाभ हुआ था ?

शिक्षा मंत्रालय में राज्य-मंत्री (श्री भगवत लाल आजाद) : (क) सरकार ने न्यास में कोई पूंजी नहीं लगाई है किन्तु सरकार ने न्यास को ऋण तथा अनुदान दिये हैं। न्यास से प्राप्त सूचना के अनुसार न्यास की कुल पूंजीगत परिसंपत्ति 43 लाख रुपये है।

(ख) भवन निर्माण और एक छापाखाना लगाने के लिए न्यास को निम्नलिखित तीन ऋण दिये गये हैं :—

वर्ष	रकम
	रुपये
1959	7,00,000
1962	13,00,000
1966	5,00,000
जोड़	25,00,000

अन्तर्राष्ट्रीय बास प्रतियोगिता आयोजित करने के वर्ष के लिए भी निम्नलिखित अनुदान ट्रस्ट को दिये जाये थे :—

वर्ष	रकम
	रु०
1963-64	1,25,000
1964-65	1,12,500
1965-66	1,12,166
1966-67	1,25,000

(ग) न्यास के अनुसार यह एक लाभ न कमाने वाली संस्था है।

Andaman Cellular Jail

1082. Shri K. R. Ganesh: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have under consideration any proposal to preserve the Andaman Cellular Jail as a monument of India's struggle for freedom;

(b) if so, the nature of the scheme;

(c) whether Government are aware that many wings of the Andaman Cellular Jail have been demolished; and

(d) if so, whether this has been done with the concurrence of Government?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The existing structures of the Andaman Cellular Jail have been condemned as unsafe for human habitation and are being dismantled. However, the Central Tower of the Jail is being preserved as a memorial to commemorate the sufferings of Indian patriots who were incarcerated in the Jail and plaques containing their names are proposed to be installed in the Tower.

(c) and (d). Yes, Sir.